



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (D)
VARUNALAYA PHASE-II: KAROL BAGH
NEW DELHI-110005



No. DJB/AC(D)/Dy. CSO/Deputation/2023-24/- 56558

Dated: 28/12/23

CIRCULAR

Subject: - Filling up the posts of Deputy Chief Security Officer on deputation basis in Delhi Jal Board.

Applications are invited for filling up 02 posts of Deputy Chief Security Officer in Delhi Jal Board in PB-2 of Rs. 9300-34,800 with Grade Pay of Rs. 4600/- (pre-revised) plus other usual allowances as admissible under the rule on deputation basis initially for a period of one year or till such time the posts are filled up on regular basis or till further orders whichever is earlier. Officers under the Central/State Government/Union Territory Administration/Public Sector Undertakings/Recognized Research Institutions/Autonomous Bodies or Statutory Organizations having the following qualification and experience, are eligible to apply for the post:

Name/ No. of posts	Deputy Chief Security Officer (02 Posts)
For Deputation:	<p><i>Officers under the Central/State Government/UTs/Public Sector Undertaking/Recognized Universities/Recognized Research Institutes/Autonomous Bodies or Statutory Organizations:</i></p> <p>(a) (i) <i>Holding Analogous Post on regular basis in the present cadre /department OR</i></p> <p>(ii) <i>with 05 years service in the grade rendered after appointment thereto on a regular basis in the posts in PB-2 OF Rs. 9300-34800 with Grade Pay of Rs. 4200/- or equivalent in the parent cadre or department AND</i></p> <p>(b) <i>Possessing the following qualification and experience:</i></p> <p><i>Essential: (i) Degree from a recognized University/Institute & (ii) 02 years experience in the matter relating Security.</i></p> <p>(ii) <i>Undergone successfully 06 months training in the Fire Fighting arrangements course from National Fire Service College, Nagpur or Defence Fire Service Institution or from any other Recognized institution.</i></p> <p>Departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Period of deputation (ISTC) including period of deputation in another Ex-cadre post held immediately preceding this appointment in the same or some other organization/ Department of the Central Govt. shall ordinarily not exceed four years. The maximum age limit for appointment by deputation (ISTC) shall not</p>

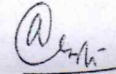
C.T.B.
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M
Dy. CSO (H.O.)
09/01/2024

exceeding 56 years as on the closing date of the receipt of applications.

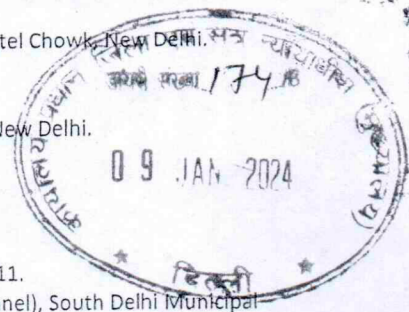
For the purpose of appointment on deputation/ Absorption basis, the service rendered on a regular basis by an officer prior to 1.1.2006/ the date from which the revised pay structure based on the 6th CPC recommendation has been extended, shall be deemed to be service rendered in the corresponding Grade Pay / Pay Scale extended based on the Recommendations of the Pay Commission except where there has been merger of more than one Pre-revised scale of pay into one Grade which a common Grade Pay/ Pay Scale, and where this benefit will be extended only for the posts (s) for which that Grade Pay/ Pay Scale is the normal replacement Grade without any upgradation.

It is, therefore, requested that the names of suitable and willing officers fulfilling the above conditions, along with their application, bio-data, ACRs for the preceding 05 years, Integrity certificate, Vigilance clearance and cadre clearance etc. may please be forwarded to the C/o Deputy Director (D), Room No-211, Varunalaya Phase-II, Jhandewalan, New Delhi-110005 within 45 days of publication of this vacancy in Employment News & other Newspapers.

The proforma for application can be downloaded from the website www.delhijalboard.nic.in. Since Delhi Jal Board follows the Rules/ Regulations/ Instructions of the Govt. of India, the laid down terms and conditions of deputation of the Govt. of India shall be applicable mutatis mutandis to the officer on deputation basis in Delhi Jal Board.

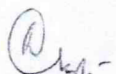

(Amit Kumar Singh) 28/12/23
Deputy Director (D)

1. All Secretaries of Govt. of India.
2. All Chief Secretaries, States/Administrators of Union Territories.
3. The Controller General of Defence Accounts, West Block-V, R.K. Puram, New Delhi.
4. The Assistant Comptroller and Auditor General, Office of Comptroller and Auditor General of India, 10, Bahadurshah Zafar Marg, New Delhi.
5. The Controller General of Accounts, Ministry of Finance, 7th floor, Lok Nayak Bhawan, Khan Market, New Delhi.
6. The Controller General of Accounts, Posts & Telegraphs Department, Patel Chowk, New Delhi.
7. The Special Secretary (Services), GNCTD, I.P. Estate, New Delhi-110002.
8. The CEO, Delhi Cantonment Board, Delhi Cantt.-110010.
9. Director (Local Bodies), 9th Level, A-Wing, Delhi Secretariat, I.P. Estate, New Delhi.
10. The Chairman, CDBT, Ministry of Finance, North Block, New Delhi.
11. The Chairman, DDA, VikasSada, INA, New Delhi.
12. The Registrar, Delhi High Court.
13. The District Judges, Tis Hazari Courts.
14. The Director General (Works), CPWD, Nirman Bhawan, New Delhi-110011.
15. Director (Personnel), East Delhi Municipal Corporation, Director (Personnel), South Delhi Municipal Corporation, Director (Personnel), North Delhi Municipal Corporation, Director (Personnel) New Delhi Municipal Council.
16. Dy. Director (PR) with the direction to advertise the vacancy in the Employment news paper in the format being sent separately.
17. EE (EDP) alongwith an application format with the direction to upload the copy of circular and application format on the DJB website immediately.



Copy to:-

1. CEO, DJB for information please.
2. Member (Admn.) for information please.
3. EE(EDP)-to upload the circular on DJB's website
4. PRO-for kind information.


28/12/23
Deputy Director (D)